

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 63 OF 2014 &
IA NO. 117 OF 2014**

Dated: 16th July, 2015

In the matter of:-

Punjab State Power Corporation Ltd.

...Appellant(s)

Versus

Enterprise Business Solutions Pvt. Ltd & Ors.

...Respondent(s)

ORDER

The Court has not assembled today.

As agreed by learned counsel for the parties, list the matter on

3.09.2015.

COURT MASTER